NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CA/152/CAA/2017

PETITION NUMBER

: CP/8/CAA/2018

NAME OF THE PETITIONER

: SWAPS INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: MAVAV PACKAGING PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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ORDER

Counsel for the applicant present. No representation on behalf of the RD. The Registry is directed to issue a notice to the RD to depute a representative to appear before this Bench on the next date of hearing, failing which appropriate orders will be passed. Counsel for the applicant is also directed to send private notice to the RD. Put up on 21.02.2018.

(S VIJAYĀRĀGHAVAN) Member(Technical)

-sel-(CH. MOHD SHARIEF TARIO) Member(Judicial)

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